

Central Adminisrative Tribunal
Principal Bench, New Delhi

C.P.No.130/2002 in
O.A.No.2725/2001

Hon'ble Shri V.K.Majotra, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

Friday, 5th day of July, 2002

Shri Atar Singh
s/o Sh. Mangal Sen ... Petitioner

(By Advocate: Shri B.S.Mainee, through Ms. Meenu
Mainee)

Vs.

1. Shri Shyamal Ghosh
Secretary of Telecommunication
Department of Telecommunication
Sanchar Bhawan
New Delhi.
2. Shri S.S.Gill
Director General
S.E.A.
Department of Telecommunication
Sanchar Bhawan
New Delhi.
3. Shri A.K.Chaturvedi
Chief General Manager (Northern)
Telecom Region
Kidwai Bhawan
New Delhi.
4. Shri G.Narindera Nath
Deputy General Manager (Admn.)
ALTC
Ghaziabad. ... Respondents

(By Advocate: Shri M.M.Sudan)

O R D E R (Oral)

By V.K.Majotra, M(A):

Learned proxy counsel of Shri B.S.Mainee,
seeks to withdraw the Contempt Petition as she has no
instructions from the client. CP is dismissed as
withdrawn. Notices issued to the respondents are
discharged.

S. Raju
(Shanker Raju)

/rao/

V.K.Majotra
Member(A)